

DIVISION BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/301(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS UNITED MEDICINE & SURGICAL INDUSTRIES LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Ms. Rashmi Bothra, Adv. : For RoC, WB

ORDER

1. Ld. Counsel for RoC, WB present.
2. Ld. Counsel for RoC, WB seeks one week's time to file hard copy of the petition.
Time is allowed.
3. Post this matter on **18/3/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**